

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH, ALLAHABAD

Civil Contempt Application No. 159 of 2004
In
Original Application No. 867 of 2003

Allahabad this the 03rd day of March 2006

Hon'ble Mr. A.K. Bhatnagar, Member (J)
Hon'ble Mr. A.K. Singh, Member (A)

Subhas Chandra, Son of Late Ram Adhin Misra, resident of Qt. No.29, Type-II-D, Diesel Colony, Northern Railway, Mogulsarai.

Applicant

By Advocate Shri B.P. Srivastava

Versus

1. Sri R.K. Gupta, Divisional Railway Manager, Northern Railway, Hazratganj, Lucknow.
2. Sri Mahesh Kumar, Senior Divisional Mechanical Engineer, (Diesel), Northern Railway, Alambagh, Lucknow.

Respondents

By Advocate Shri Prashant Mathur

O R D E R

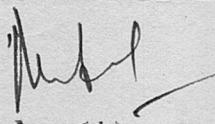
By Hon'ble Mr. A.K. Bhatnagar, J.M.

This contempt application has been filed against the respondents for willful non-compliance of the Order dated 19.12.2003 passed by this Tribunal in O.A. No.867 of 2003. Learned counsel for the respondents submits that the Order passed by this Tribunal in O.A. No.867 of 2003 has fully been complied with. Learned counsel gave a statement at bar that the representation of the applicant has been decided by the competent authority i.e. Senior Divisional Mechanical Engineer (Diesel) Northern Railway, Lucknow vide order dated 31.01.2006 and same

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has been communicated to the applicant on the same day. Therefore, present contempt application is liable to be dismissed. He undertakes to file the counter affidavit alongwith the Order through which the representation of the applicant has been decided, earliest within a week. He may do so.

2. Under the facts and circumstances and in view of the statement given by counsel for the respondents at bar, we are of the view that compliance of the Order dated 19.12.2003 passed by the Tribunal in O.A. No. 867 of 2003, has been made. Accordingly, contempt application is dismissed and notices issued to the respondents are hereby discharged.



Member (A)



Member (J)

/M.M./